

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 6553
TO BE ANSWERED ON 6TH APRIL, 2018**

HEALTH MINISTER'S DISCRETIONARY GRANT

6553. SHRI AJAY NISHAD:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) the criteria and the process for providing financial assistance to the poor patients to meet their medical expenses from his discretionary fund and cancer patient fund;
- (b) the number of patients benefitted including the financial assistance provided to the patients from the said funds separately during each of the last three years and the current year, State/UT-wise;
- (c) whether complaints have been received regarding delay in taking action on applications seeking assistance under the said funds;
- (d) if so, the details thereof; and
- (e) the corrective steps taken/ proposed to be taken by the Government in this regard?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SHRI ASHWINI KUMAR CHOUBEY)**

- (a): The details of criteria and the process for providing financial assistance to the poor patients under Health Minister's Discretionary Grant (HMDG) and Health Minister's Cancer Patient Fund (HMCPF) to meet their medical expenses are given at **Annexure- I**.
- (b): Details of patients benefitted and financial assistance provided under Health Minister's Discretionary Grant (HMDG) and Health Minister's Cancer Patient Fund (HMCPF) during the last three years are at **Annexure-II** and **Annexure-III** respectively.
- (c) to (e): No complaints have been received in this regards. The applications complete in all respect as per the guidelines are generally processed with in a period of one month.

ANNEXURE-I

The criterion for granting financial assistance to poor patients under Health Minister's Discretionary Grant (HMDG), and Health Minister's Cancer Patient Fund (HMCPF) under Rashtriya Arogya Nidhi (RAN) are as under:

A. HMDG:

- (i) Only those patients having annual family income up to Rs.1,25,000/- and below, are eligible for financial assistance under Health Minister's Discretionary Grant (HMDG). Financial Assistance up to a maximum of Rs. 1,25,000/- is provided to the poor indigent patients from the Health Minister's Discretionary Grant to defray a part of the expenditure on hospitalization/treatment in Government hospitals for life threatening diseases covered under Rashtriya Arogya Nidhi (RAN) in cases where free medical facilities are not available.
- (ii) To avail financial assistance under HMDG, the patient is required to submit :
 - a) Application form in prescribed proforma duly signed by the treating doctor and countersigned by the Medical Superintendent of the Government hospital/institute.
 - b) Copy of the income certificate.
- (iii) Financial assistance is granted to the patient –
 - (a) Rs.75,000/-, if the estimated cost of treatment is up to Rs.1,25,000/-;
 - (b) (b) Rs.1,00,000/- if the estimated cost of treatment is above Rs.1,25,000/- and up to Rs.1,75,000/-; and
 - (c) (c) Rs.1,25,000/- if the estimated cost of treatment is above Rs.1,75,000/-.

B. HMCPF

- (i) Under the Health Minister's Cancer Patient Fund (HMCPF) the criterion is as under:
 - (a) Financial assistance is provided to patients, below poverty line suffering from Cancer and undergoing treatment in any of the 27 Regional Cancer Centres (RCC) recognized by the Government of India. The financial assistance to the cancer patient up to Rs.2 lakh (Rs. Two Lakh only) is provided by the Institute/Hospitals concerned through the revolving fund placed at their disposal. The cases of financial assistance above Rs. 2 lakh are referred to the Ministry of Health and Family Welfare by the hospitals for assistance.
 - (b) The following criteria have been fixed for providing financial assistance to poor patients:
 - (i) The applicant has to submit an application in the prescribed proforma duly filled in by the treating Doctor/HOD and countersigned by the Medical Superintendent of the hospital (Government hospital) where the patient is receiving the treatment;
 - (ii) Income certificate in original from the BDO/ Tehsildar/Collector /SDM; and
 - (iii) Copy of ration card.

Details of Patients/Funds released during the last three years under Health Minister's Discretionary Grant (HMDG)

Rs. In lakh

State	2014-2015		2015-2016		2016-2017		2017-2018	
State	No of patients	Amount	No of patients	Amount	No of patients	Amount	No of patients	Amount
Andhra Pradesh	--	--	--	--	--	--	01	00.25
Arunachal Pradesh	--	--	--	--	--	--	--	--
Assam	--	--	01	00.50	05	05.00	13	15.25
Bihar	68	50.85	111	84.96	88	70.89	66	58.25
Chhattisgarh	01	01.00	--	--	--	--	01	00.75
Delhi	21	16.73	28	21.45	41	35.69	16	14.94
Goa	--	--	--	--	--	--	--	--
Gujrat	--	--	--	--	--	--	--	--
Haryana	08	06.75	05	04.25	21	17.95	10	09.73
Himachal Pradesh	01	00.50	02	01.50	01	01.00	01	01.25
J&K	16	13.00	16	12.75	08	08.50	03	03.50
Jharkhand	06	05.25	03	02.50	06	04.70	06	05.20
Karnataka	--	--	--	--	--	--	--	--
Kerala	02	01.50	02	01.75	13	13.50	--	--
Maharashtra	01	01.00	--	--	--	--	--	--
M.P	--	--	10	07.00	13	11.93	28	29.57
Manipur	01	01.00	--	--	--	--	01	00.42
Meghalaya	01	00.50	05	04.25	--	--	19	21.85
Mizoram	--	--	--	--	--	--	02	01.86
Nagaland	--	--	--	--	--	--	--	--
Odisha	--	--	--	--	03	02.96	--	--
Puducherry	--	--	02	01.00	--	--	01	01.25
Punjab	--	--	02	01.75	03	03.25	02	01.85
Rajasthan	04	03.25	--	--	03	03.00	04	03.96
Sikkim	--	--	--	--	--	--	--	--
Tamilnadu	01	01.00	--	--	16	17.75	15	15.40
Telangana	--	--	--	--	01	01.25	--	--
Tripura	--	--	--	--	--	--	01	01.25
U.P	70	54.80	62	47.07	111	81.75	114	92.93
Uttarakhand	01	00.75	01	01.00	02	02.25	08	07.75
W. Bengal	113	87.98	35	27.90	08	07.23	03	01.08

Details of Patients/Funds released during the last three years under Health Minister's Cancer Patient Fund**(HMCPF)**

Rs. In lakh

State	2014-2015		2015-2016		2016-2017		2017-2018	
State	No of patients	Amount	No of patients	Amount	No of patients	Amount	No of patients	Amount
Andhra Pradesh	--	--	12	72.45	01	05.20	--	--
Arunachal Pradesh	--	--	--	--	--	--	--	--
Assam	05	21.05	--	--	03	10.00	--	--
Bihar	111	542.90	60	306.28	56	329.22	09	48.00
Chhattisgarh	--	--	02	21.00	--	--	--	--
Delhi	12	65.40	04	33.00	04	19.60	01	03.00
Goa	26	96.76	--	--	--	--	--	--
Gujrat	--	--	--	--	--	--	--	--
Haryana	--	--	13	70.55	18	78.53	01	05.15
Himachal Pradesh	--	--	05	45.00	05	14.00	--	--
J&K	17	55.07	28	109.52	23	102.36	03	15.80
Jharkhand	05	09.61	02	12.50	02	09.50	--	--
Karnataka	--	--	01	05.00	--	--	--	--
Kerala	03	20.70	01	06.30	02	07.50	--	--
Maharashtra	--	--	02	22.00	--	--	--	--
M.P	23	107.69	10	56.50	06	26.90	--	--
Manipur	09	37.84	--	--	01	06.00	--	--
Meghalaya	--	--	--	--	--	--	--	--
Mizoram	01	03.00	--	--	01	02.00	--	--
Nagaland	--	--	--	--	--	--	--	--
Odisha	04	15.71	01	05.00	01	04.00	--	--
Puducherry	--	--	--	--	--	--	--	--
Punjab	03	18.00	01	05.00	--	--	--	--
Rajasthan	09	43.27	02	10.00	02	15.00	--	--
Sikkim	--	--	--	--	--	--	--	--
Tamilnadu	--	--	12	53.44	01	04.60	--	--
Telangana	--	--	--	--	--	--	--	--
Tripura	--	--	--	--	01	02.50	--	--
U.P	171	710.38	74	424.40	83	424.13	07	39.00
Uttarakhand	17	54.50	06	33.42	01	04.00	--	--
W. Bengal	13	100.00	24	93.40	10	40.00	--	--